

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

CP(IB) 397 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on ..09/03/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Varun Sharma, Adv, with Mr. Abhishek Goyal, Adv.
For the Respondent :

ORDER

ITEM NO 6-IA 220 of 2022

Application filed by one of the tenants of the premise of the Corporate Debtor seeking relief against RP. Issue notice to RP.

List for further consideration on 24.03.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**